

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 08.02.2022 (TUESDAY)

COURT –II (VIRTUAL MODE)

After rising of the Chennai Bench

In the Court of Hon’ble Mr. Justice M. Venugopal, Member (Judicial) and Hon’ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Contempt Case (AT) No. 06 of 2022 in Comp. App. (AT) (Ins) No. 1124-1125 of 2020 (With Defects)	Vineet Khosla Vs. Edelweiss Asset Reconstruction Company Ltd. & Ors.	Deepak Khosla	

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**By order of Hon’ble Chairperson
-sd/-
Registrar**